

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**RAGHUPATI CONSTRUCTION PRIVATE LIMITED**  
**OPERATING IN BUSINESS OF REAL ESTATE**  
**AT MEERUT, UTTAR PRADESH**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN	<b>Raghupati Construction Private Limited</b> <b>PAN:</b> AACCK5141K <b>CIN:</b> U45201UP2005PTC029445
2.	Address of the registered office	79/16, Ahatha Amba Ganj Kesar Ganj Mandi, Meerut, Uttar Pradesh - 250002.
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Kalindi Kunj, Roorkee Road, Village Roshanpur Dorli, opposite Punjab National Bank, Meerut, Uttar Pradesh
5.	Installed capacity of main products/ services	Available information will be shared upon receiving a request at <a href="mailto:cirp.raghupati@gmail.com">cirp.raghupati@gmail.com</a>
6.	Quantity and value of main products/ services sold in last financial year	Available information will be shared upon receiving a request at <a href="mailto:cirp.raghupati@gmail.com">cirp.raghupati@gmail.com</a>  Value*: FY 20-21: INR 46,70,000/- FY 19-20: Nil  <i>*As per the audited financials submitted with Registrar of Companies.</i>
7.	Number of employees/ workmen	Nil (As per the available information)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available information will be shared upon receiving a request at <a href="mailto:cirp.raghupati@gmail.com">cirp.raghupati@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending a request at <a href="mailto:cirp.raghupati@gmail.com">cirp.raghupati@gmail.com</a>
10.	Last date for receipt of expression of interest	25 May, 2024
11.	Date of issue of provisional list of prospective resolution applicants	04 June, 2024
12.	Last date for submission of objections to provisional list	09 June, 2024
13.	Date of issue of final list of prospective resolution applicants	19 June, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24 June, 2024
15.	Last date for submission of resolution plans	24 July, 2024
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.raghupati@gmail.com">cirp.raghupati@gmail.com</a>

**Date:** 10<sup>th</sup> May, 2024

**Place:** New Delhi

Sd/-

**Kunwarpreet Singh**

Resolution Professional

Raghupati Construction Private Limited

**Regn. No:** IBBI/IPA-002/IP-N01150/2021-2022/13788

**AFA Validity:** July 17, 2024

**Address:** 77, Ground Floor, Sant Nagar, East of Kailash,  
Post Office, Sant Nagar, New Delhi – 110065



"Form No. INC-26" [Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014] Advertisement to be published in the newspaper for change of Registered Office of the Company from one state to another.

NORTHERN RAILWAY (E-Auction Notice) Sr. Divisional Commercial Manager/PS, Northern Railway Delhi Division invites bids through e-Auction through IREPS (http://ireps.gov.in) for the allotment of under mention contracts at following Railway stations/locations:

ADITYA BIRLA CAPITAL ADITYA BIRLA FINANCE LIMITED Registered Office: Indian Rayon Compound, Veraval, Gujarat-362 266. Corporate Office: 30<sup>th</sup> Floor, R Tech Park, Nilton Complex, Nr. Hub Mall, Goregaon (E), Mumbai-400 063, MH.

Form No. INC-26 [Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014] Before the Central Government, Regional Director, Northern Region, New Delhi In the matter of sub-section (4) of Section 13 of the Companies Act, 2013 and clause (a) of sub-rule (5) of Rule 30 of the Companies (Incorporation) Rules, 2014

Form No. INC-26 [Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014] Advertisement to be published in the newspaper for change of registered office of the company from one state to another.

Form No. INC-26 [Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014] Advertisement to be published in the newspaper for change of registered office of the company from one state to another.

HINDUJA HOUSING FINANCE LIMITED Corporate Office: No. 167-169, 2nd Floor, Anna Salai, Saidapet, Chennai-600015. Branch: 3rd Floor, 10<sup>th</sup> Fl., RS Tower, Mangal Pandey Nagar, Near CCS University, Meerut, Uttar Pradesh - 250004

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HERO HOUSING FINANCE LIMITED Regd. Office: 89 Community Centre, Basant Lok, Vasant Vihar, New Delhi - 110057. Phone: 011 49267000. Fax Number: 1800 212 8880. Email: customer.care@herohf.com

Table with 4 columns: S. No., Name of Borrowers/ Co-Borrowers/ Guarantors & Date of NPA, Demand Notice Date, Amount Outstanding, Details of Secured Assets.

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